GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA UNSTARRED QUESTION NO. 2786

TO BE ANSWERED ON: 17.12.2025

DIGITIZATION OF RECORDS

†2786. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) number of departments of the UT of Dadra and Nagar Haveli and Daman and Diu administration that have ensured digitization of records under the Digital India Platform (DIP) during the last five years;
- (b) whether all Government services of the UT administration are currently digitally accessible to the public;
- (c) if so, the list of such services along with the links where they are available;
- (d) if not, the reasons therefor along with the measures taken by the Government to ensure their availability;
- (e) whether the UT administration has developed any software for the services of Daman Municipal Council and the Zila Panchayat;
- (f) if so, the dates on which such software was developed along with the date-wise details thereof; and (g) whether the software has been operational for the last one year and if so, the number of persons
- availed online services in the last one year and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (g): The Administration of Dadra and Nagar Haveli and Daman & Diu (UT) has informed that a total of 15 departments under the Union Territory have been digitised by the Municipal Council, DNH & DD.

The services provided by these departments include issuance of certificates (birth, death, caste, income, domicile), licenses, permits, registrations, utility payments, grievance-redressal mechanisms, and the publication of the e-Gazette, etc.

The detailed list of services is provided in Annexure.

The portals of the UT Administration being utilized for departmental services are as under:

- 1. Daman: https://ddd.gov.in
- 2. Dadra & Nagar Haveli: https://dnh.gov.in
- 3. Diu: https://diu.gov.in
- 4. Single Window Portal for Industrial clearances: https://swp.dddgov.in, for revenue certificate https://sugam.dddgov.in & https://sugam.dddgov.in & https://www.nsws.gov.in/portal/ddd

- 5. Police: https://police.ddd.gov.in
- 6. Fire & Emergency Services: https://fes.dddsiov.in

In January 2022, the UT administration developed a web-based software platform (https://dmcdaman.in) for the services of the Daman Municipal Council, and it has been operational since then. Over the past year, a total of 170 individuals have availed online services.

Annexure

Department-wise Service Details				
Sr.	Department Name	Name of Service		
No.				
1		Registration / Renewal of Principal Employer's Establishment (CLRA Act, 1970)		
2		Registration / Renewal under BOCW Act, 1996		
3	Labour & Employment	Registration under Shops & Establishment Act		
4		Registration Certificate (ISMW RE&CS Act, 1979)		
5		Single Annual Return Form		
6		Renewal under Shops & Establishment Act		
7		License for Contractors (CLRA Act, 1970)		
8		Renewal Certificate (ISMW RE&CS Act, 1979)		
9		Renewal License for Contractors (CLRA Act, 1970)		
10		Intimation of Commencement of Business		
11		Incentives under Investment Promotion Scheme - 2015 for MSME		
12		Incentives under Investment Promotion Scheme - 2015 for Textile Sector		
13	District Industries Center	NOC of Lease		
14		Sale/Transfer of Lease		
15		Subletting		
16		Sublessee		
17		Seller of Lease		
18		Allotment of land in Industrial Area		
19		Investment Promotion Scheme: 2022 to 2027		
20		License of Lubricating Oil or Grease		

21		Registration of License under The Factories Act, 1948		
22	Factories & Boilers	Approval of Plan and Permission to Construct/Extend/Use Factory Building under The Factories Act, 1948		
23		Registration of Boilers under The Boilers Act, 1923		
24		Registration / Renewal of Boiler Manufacturers under The Boilers Act, 1923		
25		Renewal of License under The Factories Act, 1948		
26		Renewal of Boilers under The Boilers Act, 1923		
27		Mobile Tower Approval		
28	Municipal Councils	Trade Licenses		
29		Application for State Cinema Regulations		
30	Collectorates	Permission for Movie Shooting (via		
		Collector & Integrated Agencies)		
31		Change in Land Use (N.A.)		
32		Society Registration		
33	Electricity Department	Issue of New Electricity Connection – Temporary Connection		
34		Issue of New Electricity Connection – LT Connection		
35		Issue of New Electricity Connection – HT Connection		
36		Approval for DG Set Installation (Registration and Renewal)		
37	PWD-Daman & Diu	New Water Connection or Certificate of Non-Availability of Water		
38		Hotel & Home Stay / Bed & Breakfast Registration Form		
39	Tourism Department	Travel Agency Registration Form		
40		Hotel & Home Stay / Bed & Breakfast Registration Renewal Form		
41		Travel Agency Form – Renewal		
42		Tourism Event- Performance		
43		Partnership Firms Registration		
44	Civil Registrar Cum Sub Registrar	Nil Certificate for Encumbrance		
45	(CRSR)	Property Registration		

46	Planning & Development Authority	Construction Permission (Incl. Storage of Construction Material)		
47		Application for Inspection at Plinth Level		
48		Occupancy Certificate / Part Occupancy Certificate		
49		Site Elevation		
50		Zone Information		
51	Forest Department	Tree Cutting Permission		
52	Drugs Control Department	Retail Drug License (Pharmacy) (Registration and Renewal)		
53		Wholesale Drug License (Registration and Renewal)		
54		Drug Manufacturing License (Registration and Renewal)		
55		Registration under "Weights & Measures"		
56		Registration under "License for Repairer"		
57	Legal Metrology (Weights & Measures)-	Registration under "License for Dealer"		
58	Registration/Licenses under the Legal Metrology Act, 2009	Registration under "License for Manufacturer"		
59		Renewal under "License for Repairer"		
60		Renewal under "License for Dealer"		
61		Renewal under "License for Manufacturer"		
62		Application for Verification / Re-verification / Stamping of Weights & Measures		
63		Reporting / Informing / Intimation to Legal Metrology Office		
64		Online Registers / Periodical Return Form		
65		Domicile Certificate		
66		Income Certificate		
67		Heir Ship Certificate		
68		Caste Certificate		
69		OBC Certificate		
70	Revenue Department	NCL (OBC Renewal) Certificate		
71		EWS Certificate		
72		Form No. 1 & XIV (RoR)		
73		Form No. 3 / Abolition Record		
74		Form No. 5		
75		Form No. 9		
76		Certified Copy		
77		Site Plan (Urban Area)		
78		Site Plan (Rural Area)		

79		Property Cards
80		Document Registration
81	Transport Department	Transport Services
